

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 214 OF 2018

Dated : 8th May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

BSES Yamuna Power Limited **Appellant(s)**
Delhi Electricity Regulatory Commission **Respondent(s)**
Versus

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Ms. Adity P.

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-1

ORDER

Finally, two weeks time is granted to the learned counsel for the Appellant to file rejoinder before next date of hearing with advance copy to the other side.

List the matter on **01.08.2019**. In the meantime, pleadings be completed.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

Js/kt